To

1. Registrar Generals of All High Courts.
2. Secretaries to Government of India, All Ministries/Departments of the Government of India
3. All Chief Secretaries to the State Governments/Union Territories.
4. All Rds/ROCs/OLs in the Ministry of Corporate Affairs.
5. Registrar, National Company Law Appellate Tribunal.
6. Secretary, National Company Law Tribunal.
7. Registrar, Competition Appellate Tribunal.

Sub: Filling up of 02 (two) post of Technical Member in the National Company Law Appellate Tribunal (NCLAT) - Inviting applications for.

Sir,

In continuation of this Ministry's circular of even number dated 12th January, 2017 on the subject mentioned above, I am directed to state that the number of posts to be filled up have now been increased to 02 (two) and last date of receipt of applications has been extended from 23rd February, 2017 to 12th June, 2017.

2. Those who have already applied earlier within due date in response to the vacancy circular of even no. dated 12.01.2017 and also within the interregnum period need not apply again. Other terms and eligibility conditions as stated in the above mentioned circular will remain the same.

3. The duly completed application form as circulated earlier vide vacancy circular dated 12.01.2017, must be submitted by 12th June, 2017 to Shri Navneet Chouhan, Director, Ministry of Corporate Affairs, Room No. 530, A' Wing, 5th floor, Shastri Bhawan, New Delhi-110001. For application format, eligibility conditions, requisite qualifications and other details, log on to Ministry's website at www.mca.gov.in or DoP&T's website www.persmin.nic.in.

Yours faithfully,

[Rakesh Kumar]
Under Secretary to the Govt. of India
Tele. No. 23387939

Copy to:
1. All officers at the Headquarters of the Ministry of Corporate Affairs, New Delhi.
2. Technical Director, NIC, DoPT with the request to upload the vacancy circular on the DoPT's website.
3. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.